

"OFFICE ORDER"

In partial modification of Registry office order No. HHC/Admn.1(18)/78-XV-9899-9906, dated 4th May, 2017 and in the interest of administration, following transfers and postings of the officials of this Registry are hereby ordered, with immediate effect:-

1. Shri Vinod Kumar, Jr. Scale Stenographer is deployed with the Registrar and Deputy Registrar (Estt.). He shall also perform duty in the Main Mediation Centre as and when required;
2. Ms. Himani Gautam, Jr. Scale Stenographer is kept in general pool and in spare time she shall attend the consignment work in the Judicial Branch;
3. Shri Naresh Kumar, Clerk, S/Shri Vidya Dutt, Jagdish Chand and Jai Parkash, Restorers are deployed for consignment work in the Judicial Branch;
4. Shri Kanshi Ram, Usher is deployed in the Confidential Branch till further orders;
5. S/Shri Amar Singh & Naresh Kumar, Peons, are deployed for digitization and scanning work;
6. Shri Sohan Lal, Usher, Shri Prem Kumar, Peon and Shri Ravi Kant Sharma, Cook-cum-Attendant are deployed in the Judicial Branch for performing duties in different Sections of Judicial Branch, as per requirement;
7. Shri Pradeep Kumar, Mali is deployed in the GAD Branch, till further orders. He shall also perform duty in the Main Mediation Centre, as and when required.

Further, Incharge(s) of consignment as well as digitization/scanning work shall submit daily work done/progress report of all the officers/officials deployed for consignment as well as digitization/scanning work to the Registrar (Judicial) and thereafter weekly report to the Registrar General.

BY ORDER

REGISTRAR GENERAL

Endst.No.HHC/Admn.1(18)/78-XV-26399-406 Dated: 15.09.2017

Copy forwarded for information to:-

1. The Principal Private Secretary to Hon'ble the Chief Justice;
2. The Secretaries/Private Secretaries/P.As to the Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Rules)/Registrar (Administration)/Registrar (Estt.);
3. The C.P.C./All the Additional Registrars/ Deputy Registrars/Assistant Registrars/ Secretaries/Court Masters;
4. All the Section Officers/ Private Secretaries/ Estate Officer/Chief Librarian;
5. The Section Officer (Computer), to get uploaded the office order on the High Court Website;
6. The above named officials (by name), for information and compliance;
7. Personal files of the above named officials;
8. Guard File.

(From Sl. Nos. 1 to 8, High Court of H.P. at Shimla- 171 001).


REGISTRAR (ESTABLISHMENT)
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